

OA No. 314/2008

13.10.2011

Lawyers are abstaining from judicial work  
today.

List on 15.12.11.

*Alok Kumar Singh*

BOC

OA.No.314/2008.

Dated:-15.12.2011

Hon'ble Mr. Justice Alok Kumar Singh, Member (J),  
Hon'ble Mr. S.P. Singh, Member (A),

For applicant: Sri Praveen Kumar holding brief for Sri Surendran P.  
For respondent: Sri S.P. Singh .

Learned counsel for applicant says that O.A. has become  
infructuous.

In view of the above this O.A. stands dismissed having become  
infructuous. No order as to costs.

*Alok Kumar Singh*  
Member (A)

*Alok Kumar Singh*  
Member (J)

Amit

~~OK~~  
~~Copied & Answered~~  
dated 15-12-2011  
for him  
16-12-11